BENCH-I

for order

NATIONAL COMPANY LAW TRIBUNAL **KOLKATA BENCH KOLKATA**

C.P (I.B) No.406/KB/2017

Present: Hon'ble Member (J) Shri Vijai Pratap Singh Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 08th November 2017, 10.30 A.M.

Name	of the Company	Hada Textile Industries	Ltd	
Under Section		IBC		
SI. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)		Appearing on behalf of	Signature with date

1 Dipark Kr. John.

Pullishionan Dipak examar singl

ORDER

Ld. Counsel for the petitioner are present.

Order pronounced. Urgent certified copy of the order be issued, if applied for, upon compliance of all requisite formalities.

(Jinan K.R.)

Member (J)

(Vijai Pratap Singh)

Member (J)

ad